

समिति के दो सौ अस्सीवें प्रतिवेदन में अंतर्विष्ट सिफारिशों/समुक्तियों के कार्यान्वयन की स्थिति के संबंध में वक्तव्य सभा पटल पर रखता हूँ।

**MOTION FOR ELECTION TO THE CENTRAL ADVISORY BOARD OF
ARCHAEOLOGY (CABA)**

THE MINISTER OF CULTURE (SHRI G. KISHAN REDDY): Sir, I move:

"That in pursuance of the provision in point 9 of the Ministry of Culture (Archaeological Survey of India) Resolution No.T-17019/7/2019-EE dated 19.05.2022, this House do proceed to elect, in the manner as directed by the Chairman, one Member from amongst the Members of the House, to be a member of the Central Advisory Board of Archaeology, subject to the provisions of the said Resolution."

The question was put and the Motion was adopted.

OBSERVATION BY THE CHAIR

MR. CHAIRMAN: Hon. Members, it was brought to my notice that some Members, in spite of clear instructions and warning, have tried to film the proceedings of the House and then give it to others. Such actions are totally prohibited. If anybody is found in possession of such things, he will be found guilty and action will be taken against him. There is no need to again say anything further on this. I think, everybody will understand. And, also...*(Interruptions)*...

THE LEADER OF THE OPPOSITION (SHRI MALLIKARJUN KHARGE): * ...
(Interruptions) . . .

MR. CHAIRMAN: No; there is no right. You have no right. ...*(Interruptions)*... The right is ...*(Interruptions)*... There is no right. This is not the way. ...*(Interruptions)*...

SHRI MALLIKARJUN KHARGE: *...*(Interruptions)*...

* Expunged as ordered by the Chair.

MR. CHAIRMAN: This is not the way. ...*(Interruptions)*... These Members, who have brought placards, note down their names, and they are named. ...*(Interruptions)*... These people are named. ...*(Interruptions)*... Now, Shrimati Nirmala Sitharaman ...*(Interruptions)*... Please, go to your seats. ...*(Interruptions)*... Go to your seat -- you are named -- and then go out. ...*(Interruptions)*...

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Thank you very much, Sir, for giving me this opportunity. ...*(Interruptions)*...

MR. CHAIRMAN: The Members, who are carrying placards, have been named. ...*(Interruptions)*... They have to leave the House. Otherwise, action will be taken. ...*(Interruptions)*... Shrimati Nirmala Sitharaman.

SHRIMATI NIRMALA SITHARAMAN: Sir, I rise here to speak briefly on the objectionable statement made by the Leader of the Opposition in the Lok Sabha, regarding the Rashtrapati, by using a sexist insult by calling her '*rashtrapatni*'. ...*(Interruptions)*... Any common-sense person with a common understanding knows that Rashtrapati is a gender-agnostic word representing the leader of the country. ...*(Interruptions)*... Therefore, I think it is not the slip of the tongue. It was a deliberate sexist insult...*(Interruptions)*...

MR. CHAIRMAN: Only Nirmalaji's voice will go on record. Other noise should not be recorded. ...*(Interruptions)*...

SHRIMATI NIRMALA SITHARAMAN: It was a deliberate insult against a person who comes from a tribal background, who is a self-made woman, who, coming from a backward region of the country, has served as an MLA, has served successfully as a Minister, has been a very good Governor, and now the entire country is rejoicing in her selection as the Rashtrapati. ...*(Interruptions)*... At this time, for the Leader of the Opposition in the Lok Sabha to call her '*rashtrapatni*'...*(Interruptions)*... as in a very pati-patni kind of a level, has insulted the country's President. ...*(Interruptions)*...

I demand an apology from the President of the Congress Party, who, herself being a woman, has allowed her leader in the Lok Sabha to speak insultingly about our Rashtrapati and also to the entire country for the insult that her own leader in the

Lok Sabha has very * ...*(Interruptions)*.... It is not the slip of the tongue. It was a deliberate plan to insult the Rashtrapati, and this is unacceptable. ...*(Interruptions)*....* Thank you, Sir. ...*(Interruptions)*...

MR. CHAIRMAN: Please, nobody is supposed to make any derogatory comment against the President of India. ...*(Interruptions)*... Making such comments is bad. ...*(Interruptions)*... Even in the Constituent Assembly, this point was discussed, and it was settled that the term '*Rashtrapati*' has to be used. ...*(Interruptions)*... And, I don't know why it has happened, and it is wrong. ...*(Interruptions)*... As I have told you, please go back to your seats. ...*(Interruptions)*... Do not show the placards. ...*(Interruptions)*... If you don't want it, then... ...*(Interruptions)*... They are protesting against loose comments made against the hon. President... ...*(Interruptions)*... Not in the House, not in the House, outside. ...*(Interruptions)*... The House is adjourned till 12 o'clock.

The House then adjourned at ten minutes past eleven of the clock.

The House reassembled at twelve of the clock,

MR. DEPUTY CHAIRMAN *in the Chair.*

श्री उपसभापति : माननीय लीडर ऑफ दि हाउस बोलें...*(व्यवधान)*... प्लीज़, प्लीज़...*(व्यवधान)*... और कोई बात रिकॉर्ड पर नहीं जा रही है।...*(व्यवधान)*...

सभा के नेता (श्री पीयूष गोयल) : उपसभापति महोदय, काँग्रेस पार्टी के...*(व्यवधान)*... माननीय राष्ट्रपति जी का अपमान किया...*(व्यवधान)*... देश की हर महिला का अपमान किया...*(व्यवधान)*... इस देश के आदिवासियों का अपमान किया...*(व्यवधान)*... इस सदन का अपमान किया...*(व्यवधान)*... आज पूरा देश इस विषय पर गंभीरता से चिंतित है और गंभीरता से आलोचना कर रहा है।...*(व्यवधान)*... यह देश राष्ट्रपति जी का अपमान नहीं सहेगा।...*(व्यवधान)*...

श्री उपसभापति : सिर्फ माननीय पीयूष जी की बात ही रिकॉर्ड पर जा रही है।...*(व्यवधान)*...

श्री पीयूष गोयल : उस अपमान को पुनः दोहराया।...*(व्यवधान)*... इस देश का राष्ट्रपति कोई भी हो, चाहे वह ब्राह्मण हो, चाहे आदिवासी हो, क्या काँग्रेस हमारे देश के राष्ट्रपति जी को जात-पात की राजनीति में डालना चाहती है?...*(व्यवधान)*... क्या वह देश के राष्ट्रपति जी को इस प्रकार से बाँटना चाहती है?...*(व्यवधान)*... काँग्रेस का कहने का मतलब क्या है? ...*(व्यवधान)*... फिर वे

* Expunged as ordered by the Chair.

कहते हैं कि उन्होंने अचानक एक बार गलत शब्द का इस्तेमाल किया।...(व्यवधान)... उन्होंने दो बार बड़ा डेलिब्रेटली...(व्यवधान)...

श्री उपसभापति : सिर्फ लीडर ऑफ दि हाउस की बात ही रिकॉर्ड पर जा रही है।...(व्यवधान)... प्लीज़, प्लीज़...(व्यवधान)...

श्री पीयूष गोयल : उन्होंने दो बार गलत शब्द का इस्तेमाल किया और इस विषय को मामूली बताते हुए कहा कि हम बवाल मचा रहे हैं।...(व्यवधान)... यह पूरे देश की चिंता है।...(व्यवधान)... यह कोई बवाल है!...(व्यवधान)... उन्होंने उसको 'mountain out of a molehill' कहने की कोशिश की।...(व्यवधान)... वे समझते हैं कि राष्ट्रपति जी का अपमान कोई छोटी घटना है।...(व्यवधान)... इसके लिए वे हमारे ऊपर आरोप लगा रहे हैं कि हम बवाल कर रहे हैं।...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Thank you. I move to ...*(Interruptions)*...

श्री पीयूष गोयल : सर, मैं इसकी निन्दा करता हूँ।...(व्यवधान)... काँग्रेस की अध्यक्ष को इस विषय पर माफी माँगनी चाहिए।...(व्यवधान)... काँग्रेस की अध्यक्ष को सदन में आकर माफी माँगनी चाहिए।...(व्यवधान)...

विदेश मंत्रालय में राज्य मंत्री; तथा संस्कृति मंत्रालय में राज्य मंत्री (श्रीमती मीनाक्षी लेखी) : सर...(व्यवधान)...

श्री उपसभापति : प्लीज़, प्लीज़ ...*(व्यवधान)*... सिर्फ मीनाक्षी लेखी जी की बात ही रिकॉर्ड पर जा रही है।...(व्यवधान)... प्लीज़, प्लीज़ ...*(व्यवधान)*...

श्रीमती मीनाक्षी लेखी : सर...*(व्यवधान)*...

श्री उपसभापति : जो लोग प्लैकार्ड लेकर खड़े हैं, उनको माननीय चेयरमैन साहब पहले सेशन में नेम कर चुके हैं।...(व्यवधान)... प्लीज़, प्लीज़, माननीय एलओपी कुछ बोलना चाह रहे हैं।...(व्यवधान)... माननीय एलओपी, आप बोलिए। ...*(व्यवधान)*... प्लीज़ ...*(व्यवधान)*...

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, with your permission, ...*(Interruptions)*...

श्री उपसभापति : मुरलीधरन जी, प्लीज़, आप रुकिए। ...*(व्यवधान)*...

विपक्ष के नेता (श्री मल्लिकार्जुन खरगे) : सर, जो लोक सभा के सदस्य हैं, उनके बारे में इस सदन में वे आवाज़ नहीं उठा सकते। ...(व्यवधान)...इसके लिए आपके रूल्स परमिट नहीं करते हैं। ...(व्यवधान)...

श्री उपसभापति : माननीय एलओपी, यह बाहर की बात है,...(व्यवधान)... जो महामहिम राष्ट्रपति पर टिप्पणी है।...(व्यवधान)... महामहिम पर टिप्पणी नहीं हो सकती है। ...(व्यवधान)... उनके महत्व को आप भी जानते हैं। प्लीज़ ...(व्यवधान)... प्लीज़, मुरलीधरन जी, कृपया आप बोलें।...(व्यवधान)...

SUSPENSION OF MEMBERS

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, with your permission, I move the following Motion:-

"That this House having taken a serious note of the misconduct of

1. Shri Sushil Kumar Gupta
2. Shri Sandeep Kumar Pathak
3. Shri Ajit Kumar Bhuyan

who have entered the Well of the House, shouted slogans and displayed placards this morning, thereby disrupting the proceedings of the House, in utter disregard to the House and the authority of the Chair and having been named by the Chair, resolves that the above-mentioned Members, be suspended from the service of the Council for the remainder of the current week under Rule 256."

MR. DEPUTY CHAIRMAN: Now, the question is:

"That this House having taken a serious note of the misconduct of

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who have entered the Well of the House, shouted slogans and displayed placards this morning, thereby disrupting the proceedings of the House, in utter